

Serial No. of Order	Date of Order	Order with Signature
4	1.11.89	<p>Heard Mr. Ganeswar Rath for the Union of India. The relief of the applicant is really against the Authorities of Nehru Yuva Kendra, Keonjhar. This is registered under the Societies Registration Act, though it received some financial help from the Govt. sources. No notification appears to have been made nor is it shown to us so as to bring <sup>it</sup> within the jurisdiction of this Tribunal. This application therefore cannot be admitted <del>and rejected</del> without admission.</p> <p><i>Prashant</i> Vice-Chairman</p> <p><i>AP</i> Member (Judicial)</p>